## NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/12/2017 AT 12.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

: CP/147/2017

NAME OF THE PETITIONER

: AKM TRAVEL NETWORK PVT LTD

**UNDER SECTION** 

: 252

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

i) Sankar Varadharajan

2) B. Sarak babu

B. Galber

## **ORDER**

Counsel for both the parties are present. The report of the RoC has been filed. Matter is adjourned for hearing. Put up on 10.01.2018 at 10.30 A.M.

> -Sal-(K.ANANTHA PADMANABHA SWAMY) MEMBER (JUDICIAL)

ghk